

and English versions) of the Ministry of Shipping and Transport for 1976-77. [Placed in Library. See No. LT-10585/76.]

12.03 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha —

"In accordance with the provisions of sub rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Gujarat Appropriation Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 20th March, 1976, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.04 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-FIRST REPORT

SHRI G. G. SWELL (Autonomous Districts): I beg to present the Sixty-first Report of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND NINETY-SEVENTH REPORT

SHRI H. N. MUKERJEE (Calcutta-North East): I beg to present the Hundred and Ninety-seventh Report of the Public Accounts Committee on Trade Fairs and exhibition's—Paragraph 47 of the Report of the Comptroller and Auditor General of India for the year 1973-74, Union Government (Civil), relating to the Ministry of Commerce.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

FIFTY-FIRST REPORT

SHRI D. BASUMATARI (Kohrajar) I beg to present the Fifty-first Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Home Affairs—Atrocities on Scheduled Castes in (i) Village Budhuchak (District Patna); and (ii) Village Amlı Kaur (District Banda).

12.06 hrs.

STATEMENT RE ECONOMIC AND TECHNICAL ASSISTANCE TO MOZAMBIQUE

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): The House is aware of the recent provocative and aggressive acts committed by the racist regime in Southern Rhodesia against Mozambique. In the face of these provocations, the Government of Mozambique, on March 3, 1976, closed the border and severed all trade and communications with Rhodesia. This courageous step implementing U.N. sanctions has opened a new stage in the struggle for the liberation of the